

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 05.09.2020

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	Cri Appeal 41-19	Vikram Purohit@MA-106-19,BA-148-19-Aplnt. Vs Ghevarchand Hanjarimal Mehta-Respdt.	Hearing
2	SC 138-18	The State of Vikhroli Police Station Vs Shashikant @ Babu Chandrakant Kolwalkar and Others	Hearing of Charge
3	SC 1307-19	The State of Maharashtra -R.C.F. Police Station Vs Mahindra Jagannath Vaishy and Ors. 02	Hearing of Charge
4	SC 954-15	The State Of Khar Police Station Vs SANJAY MIKHEL BARLA.	Hearing of Charge